

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 46

CP (IB) No. 225/Chd/Hry/2021

Under Section 95, IBC 2016

In the matter of:-

IDBI Bank Ltd

...Petitioner

Vs.

Vikram Bhawanishankar Sharma

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 17.10.2023.

Sd/-

Court Officer

August 09, 2023
PRF